



\$~21 to 23

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>CS(COMM) 684/2019 & I.As. 17614/2019, 18027/2019, 12468/2020</u>

BRISTOL MYERS SQUIBB HOLDINGS & ORS. ..... Plaintiffs

versus

EMCURE PHARMACEUTICALS LIMITED ..... Defendant

+ <u>CS(COMM) 687/2019 & CC(COMM) 9/2020, I.A. 17693/2019</u>

BRISTOL-MYERS SQUIBB HOLDINGS IRELAND UNLIMITED COMPANY & ORS. ..... Plaintiffs

versus

TORRENT PHARMACEUTICALS LIMITED ..... Defendant

+ <u>CS(COMM) 731/2019 & CC(COMM) 7/2021, I.As. 18449/2019,</u> 85/2020

BRISTOL-MYERS SQUIBB HOLDINGS IRELAND UNLIMITED COMPANY & ORS. ..... Plaintiffs

versus

INDOCO REMEDIES LIMITED ..... Defendant

For Plaintiffs: Ms. Prachi Aggarwal and Ms. Ridhi Bajaj,

Advocates.

*For Defendants:* Mr. Ankur Vyas, Mr. Shashikant Yadav and Ms.

Harshita Agarwal, Advocates in Item 21.

Mr. Tahir A.J., Advocate in Item 22.

Mr. Varun Sharma, Ms. Priyanka Anand and Ms.

Shivani Singh, Advocates in Item 23.

CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA





## ORDER 08.12.2022

- 1. Counsel for parties jointly state that negotiations for settlement before Delhi High Court Mediation and Conciliation Centre are still underway.
- 2. At joint request, re-notify on 16th January, 2023.

SANJEEV NARULA, J

DECEMBER 8, 2022 d.negi

**%**